

**GOVERNMENT OF ASSAM**  
**JUDICIAL DEPARTMENT :::: JUDICIAL BRANCH**

**ORDERS BY THE GOVERNOR**

**NOTIFICATION**

**Dated Dispur, the 24<sup>th</sup> January, 2020**

**No. JDJ-12026/1/2017-L.R & SECY-JUDI/86 :** Pursuant to the Notification No. HC.VII-39/2019/7455/A dated 18<sup>th</sup> December, 2019, issued by the Gauhati High Court, Guwahati, the Governor of Assam is pleased to release Sri Sanjeev Kumar Sharma, a Grade-I Officer of the Assam Judicial Service from the post of L.R-cum-Commissioner & Secretary to the Govt. Of Assam, Judicial Department, with effect from the date of handing over charges, so as to enable him to join the post of the District & Sessions Judge, Golaghat.

Sd/- M.R. Barbhuiya  
Joint L.R & Joint Secretary to the Govt. Of Assam  
Judicial Department

**No. JDJ-12026/1/2017-L.R & SECY-JUDI/86-A.**

**Dated Dispur, the 24<sup>th</sup> January, 2020**

Copy to:

1. The Chief Secretary to the Govt. Of Assam, Dispur, Guwahati-6
2. The Registrar General, Gauhati High Court, Guwahati-01
3. The Advocate General, Assam, Gauhati High Court, Guwahati-01
4. The Senior Government Advocate, Assam, Gauhati High Court, Guwahati-01
5. The Senior Government Advocate, Assam, Assam Administrative Tribunal, Assam
6. The Chairman, Assam Board of Revenue, Guwahati
7. All Additional Chief Secretaries to the Govt. Of Assam, Dispur, Guwahati
8. The P.S to the Principal Secretary to the Chief Minister, Assam, Dispur, Guwahati
9. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati-1
10. The Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati-29
11. The P.S to all Ministers/Ministers of State/Parliamentary Secretaries and Advisers to the Chief Minister, Assam
12. All Additional Advocate Generals, Assam, Gauhati high Court, Guwahati
13. The Chairman, Assam Administrative Tribunal, Assam
14. All Commissioner & Secretaries/Secretaries to the Govt. Of Assam.
15. Shri Sanjeev Kumar Sharma, Legal Remembrancer-cum-Commissioner & Secretary to the Govt. Of Assam, Judicial Department, Dispur
16. The Commissioner & Secretary to the Govt. Of Assam, Legislative Department, Dispur, Guwahati-06
17. All Deputy Commissioners & Sub-Divisional Officers (Civil), Assam
18. All District & Sessions Judges, Assam
19. All Chief Judicial Magistrates, Assam
20. All Heads of Departments.
21. The Deputy Secretary to the Govt. Of Assam, Personnel (A) Department, Dispur, Guwahati-06
22. The Deputy Secretary to the Govt. Of Assam, S.A (Accounts) Department, Dispur, Guwahati-06
23. The Deputy Secretary to the Govt. Of Assam, Finance (SIU) Department, Dispur, Guwahati-06
24. The Standing Counsel, Govt. Of Assam, Supreme Court of India, New Delhi
25. The Administrative Officer, S.A (Nazarat) Department for information and necessary action.
26. The Deputy Secretary to the Govt. Of Assam, General Administration Department, Dispur for information.
27. The Director, Assam Govt. Press, Bamunimaidam, Guwahati-21 for publication of the notification in the next issue of the Assam Gazette.

28. The Treasury Officer, Dispur Treasury, Dispur, Guwahati for information and necessary action.
29. Copy for uploading to Judicial Department's website.

By Orders etc.

*Handwritten signature*  
24.11.2020

Joint L.R & Joint Secretary to the Govt. Of Assam  
Judicial Department